

## Form A

## PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF BOSKALIS DREDGING INDIA  
PRIVATE LIMITED

|    |                                                                                              |                                                                                                                                                                                                                                                                                                    |
|----|----------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | Name of the Corporate Person                                                                 | Boskalis Dredging India Private Limited                                                                                                                                                                                                                                                            |
| 2. | Date of Incorporation of the Corporate Person                                                | 5 <sup>th</sup> January 1996                                                                                                                                                                                                                                                                       |
| 3. | Authority under which Corporate Person is Incorporated/Registered                            | Registrar of Companies, Mumbai                                                                                                                                                                                                                                                                     |
| 4. | Corporate Identity Number/ <del>Limited Liability Identity Number</del> of Corporate Person  | U45209MH1996PTC095978                                                                                                                                                                                                                                                                              |
| 5. | Address of the Registered Office and Principal Office (if any) of the Corporate Person       | 702, 7 <sup>th</sup> Floor, Trade Centre, Bandra-Kurla Complex, Bandra (East), Mumbai Mumbai City – 400051                                                                                                                                                                                         |
| 6. | Liquidation Commencement Date of Corporate Person                                            | 17 <sup>th</sup> February 2020                                                                                                                                                                                                                                                                     |
| 7. | Name, Address, Email Address, Telephone Number and the registration number of the Liquidator | C. Dwarakanath<br>No.31, 3 <sup>rd</sup> Floor, Rear Block Opp. Karanji Anjaneya Temple West Anjaneya Temple Street Basavanagudi, Bengaluru – 560004<br>IBBI/IPA-002/IP-N00711/2018-2019/12318<br>Email: <a href="mailto:dwarakanath.c@gmail.com">dwarakanath.c@gmail.com</a><br>Tel: 080-41203012 |
| 8. | Last date for submission of Claims                                                           | 18 <sup>th</sup> March 2020                                                                                                                                                                                                                                                                        |

Notice is hereby given that the Boskalis Dredging India Private Limited has commenced Voluntary Liquidation on 17<sup>th</sup> February 2020.

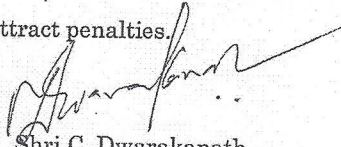
The stakeholders of Boskalis Dredging India Private Limited are hereby called upon to submit a proof of their claims, on or before 18<sup>th</sup> March 2020 to the Liquidator at the address mentioned against the item no. 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: 18<sup>th</sup> February 2020

Place: Mumbai



Shri C. Dwarakanath

(Liquidator of Boskalis Dredging India Private Limited)

**C.DWARAKANATH**  
Insolvency Professional  
Regn. No. IBBI/IPA -002/  
IP- N00711/2018-2019/12318

